

Sangathan (KVS) by the sponsoring authorities, availability of requisite approvals etc. As such, no specific time-frame can be given in this regard. After issue of Administrative Approval and Expenditure Sanction, generally it takes 24 to 36 months to complete the construction subject to availability of requisite resources etc.

(e) KVS has informed that funds amounting to ₹ 108.10 crores have been sanctioned so far in 2017-18 for construction of permanent school buildings across the country, of which ₹ 6.00 crores is for construction of two KVs at Miryalguda and Karimnagar in Telangana.

Scholarship and fee for Ph.D. programme at IISER

1365. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the fee for Ph.D. programme at the Indian Institute of Science Education and Research (IISER) has been increased by more than three times;

(b) whether it is also a fact that the research scholarship for Ph.D. programme has been reduced; and

(c) whether the Ministry would consider restoring back the scholarship and review the fee structure which is depriving the deserving poor students who are unable to continue their studies at the institute due to the fee hike?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (c) Till 2016-17, each Indian Institute of Science Education and Research (IISER) had a different fee structure. The National Institutes of Technology, Science Education and Research (NITSER) Council in its meeting held on 26th May, 2017 fixed the tuition fee for Ph.D. programmes in all IISERs at ₹ 16,500 per semester. However, old students will continue to pay at the old rate only and the new level of tuition fee will apply only to the new students for entire duration of their course. All Ph.D. students in IISERs are provided scholarships per month which is higher in comparison to semester fees. No case of students unable to continue their studies due to fee hike in IISERs has come to the notice of the Government.